

NOTICE

In view of the notice of Registrar Judicial- I dated 3rd November 2020, it is hereby brought to the notice of Advocates, litigants and parties appearing in person that the Cause-list dated 5th and 6th November 2020 of Single Bench presided over by **the Hon'ble Smt. Justice M. S. Jawalkar** will be continued on 7th November 2020 and the following final hearing matters will be taken up from the cause list as per the sequence mentioned in Column no. 3:

Sitting	Date	Sr. No. of the matter which will be taken up for hearing.
The Hon'ble Smt. Justice M. S. Jawalkar	07/11/2020 (Saturday)	Final hearing matters pertaining to : 1. First Appeals (MACT) : From Sr. 6, 7, 10, 11, 13, 14, 15, 16, 18, 19 and 20

By Order

**High Court of Bombay at Goa,
Panaji.**

Date : 6th November 2020

(Kiran A. Bagi)

Registrar (Judicial)